

(13)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A. No. 792/94.

Dt. of Decision : 10-8-94.

Mr. M. Guravaiah

.. Applicant.

Vs

1. The Supdt. of Post offices,
Hindupur.
2. The Postmaster General,
A.P.S.R., Kurnool-5.
3. The Director General,
Dept. of Posts,
Dak Bhavan, Sansad Mart,
New Delhi - 1.

.. Respondents.

Counsel for the Applicant : Mr. Krishna Devan

Counsel for the Respondents: Mr. V. Bhimanna, Addl.CGSC.

CORAM:

THE HON'BLE SHRI JUSTICE V. NEELADRI RAO : VICE CHAIRMAN

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

OA 792/94

Judgement

(As per Hon. Mr. Justice V. Neeladri Rao, Vice Chairman)

Heard Sri Krishna Devan, learned counsel for the applicant and Sri V. Bhimanna, learned counsel for the respondents.

2. This application is filed praying for declaration that the applicant is entitled to the application of Rule FR 22(C) in fixation of pay as Inspector of Post Offices with effect from 19-4-1994. It is now stated for the applicant that this OA is not pressed.// Accordingly this OA is dismissed. No costs.

(V
(R. Rangarajan)
Member (Admn.)

(V. Neeladri Rao)
Vice Chairman

Dated : August 10, 94
Dictated in Open Court

Amulya
18874
Deputy Registrar(J)CC

TO

1. The Superintendent of Post Offices, Hindupur.
sk
2. The Postmaster General, A.P. S.R. Kurnool-5.
3. The Director General, Dept.of Posts,
Dak Bhavan, Sansad Mart, New Delhi-1.
4. One copy to Mr.Krishna Devan, Advocate, CAT.Hyd.
5. One copy to Mr.V.Bhimanna, Addl.CGSC.CAT.Hyd.
6. One copy to Mr. V. Neeladri Rao, Vice Chairman, CGSC, CAT.Hyd.
7. One spare copy.

pvm

*Original
JUL 18 1994*

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE V.NEELADRI RAO
VICE-CHAIRMAN

AND

THE HON'BLE MR.R.RANGARAJAN : M(AD-IN)

DATED: 10-8 - 1994

ORDER/JUDGMENT

M.A.No./R.A/C.A.No.

in
C.A.No. 792/94.

(T.A.No.

(W.P.NO)

Admitted and Interim directions
Issued.

Allowed.

Disposed of with directions.

Dismissed

Dismissed as withdrawn

Dismissed for Default.

Ordered/Rejected

No order as to costs.

pvm

